The above restriction is intended to ensure that edible oil is not adulterated and is safe to consume.

## Shortage of coconut oil

- 714. SHRI S. MUTHUKARUPPAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- whether it is a fact that the coconut oil market is likely to firm up this season due to short supply from key States like Kerala and Tamil Nadu;
  - (b) if so, the details thereof;
- whether it is also a fact that India is the world's biggest buyer of vegetable oil, importing nearly 60 per cent of its 16-17 million tonne annual consumption; and
- whether it is also a fact that the shortage of coconut oil may further add the requirement to import more vegetable oil in the coming days?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- India has imported 58.4% of its annual consumption of 24.97 million ton of edible oil during the 2017-18 Oil Year (Nov. 2017 to Oct. 2018).
- (d) As coconut oil is not in short supply in major coconut oil producing States viz. Tamil Nadu and Kerala, the question of importing more vegetable oil due to shortage of coconut oil, does not arise.

## Procurement of surplus rise from the Government of Chhattisgarh

†715. SHRIMATI CHHAYA VERMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- whether the Ministry has received proposal for the procurement of surplus rice from the Government of Chhattisgarh;
- the details of procurement of rice from Chhattisgarh State during the last three years, month-wise and year-wise;

<sup>†</sup>Original notice of the question was received in Hindi.

- (c) whether it is a fact that there is an apparent delay towards procurement of surplus rice from Chhattisgarh State Government in the current year; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) Government of India has received a proposal from the Government of Chhattisgarh for procurement of rice over and above requirement of rice under Targeted Public Distribution System (TPDS)/Other Welfare Schemes (OWS) in Chhattisgarh.

- (b) The detail of receipt of rice in Central Pool from Chhattisgarh State during last three years, month wise is given in Statement (*See* below).
- (c) and (d) Chhattisgarh has adopted Decentralized Procurement Scheme (DCP). Under this scheme, the State Government itself undertakes direct purchase of paddy, also stores and distributes the procured rice under National Food Security Act (NFSA) and Other Welfare Schemes (OWS). Further, any surplus rice over and above the requirement under NFSA & OWS is received by Food Corporation of India (FCI) for Central Pool. As per notification dated 06.11.2019 of Government of Chhattisgarh, procurement of paddy for Kharif Marketing Season (KMS) 2019-20 is going to start on 1st December, 2019. Therefore, the question of delay in receiving surplus rice from Chhattisgarh Government does not arise.

Statement

Month-wise Rice Procurement under Central Pool in Chhattisgarh

Region (Fig in MT)

| Kharif Marketing | Food        | Chhattisgarh State | Total    |
|------------------|-------------|--------------------|----------|
| Season (KMS)     | Corporation | Civil Supply       |          |
| 2016-17          | of India    | Corporation        |          |
|                  | (FCI)       | (CGSCSC)           |          |
| 1                | 2           | 3                  | 4        |
| Month            |             |                    |          |
| Nov-16           | 0           | 405                | 405      |
| Dec- 16          | 2,23,780    | 4,99,771           | 7,23,551 |
|                  |             |                    |          |

| Written Answers to | [22 Novemb | er, 2019] Unstarre | Unstarred Questions 20 |  |
|--------------------|------------|--------------------|------------------------|--|
| 1                  | 2          | 3                  | 4                      |  |
| Jan-17             | 4,43,788   | 5,79,343           | 10,23,131              |  |
| Feb-17             | 4,71,464   | 4,60,388           | 9,31,852               |  |
| Mar-17             | 5,23,877   | 38,059             | 5,61,936               |  |
| Apr-17             | 3,69,951   | 34                 | 3,69,985               |  |
| May- 17            | 2,93,348   | 0                  | 2,93,348               |  |
| Jun-17             | 1,09,664   | 0                  | 1,09,664               |  |
| Jul-17             | 5,381      | 0                  | 5,381                  |  |
| Aug-17             | 54         | 0                  | 54                     |  |
| Sep-17             | 481        | 0                  | 481                    |  |
| TOTAL              | 24,41,788  | 15,78,000          | 40,19,788              |  |
| KMS 2017-18        | FCI        | CGSCSC             | Total                  |  |
| Month              |            |                    |                        |  |
| Nov-17             | 10,067     | 56,079             | 66,146                 |  |
| Dec-17             | 2,46,243   | 6,47,441           | 8,93,684               |  |
| Jan-18             | 3,08,567   | 6,89,477           | 9,98,044               |  |
| Feb-18             | 2,98,560   | 2,02,117           | 5,00,677               |  |
| Mar-18             | 2,81,440   | 0                  | 2,81,440               |  |
| Apr- 18            | 2,49,812   | 0                  | 2,49,812               |  |
| May-18             | 1,54,546   | 0                  | 1,54,546               |  |
| Jun-18             | 62,727     | 0                  | 62,727                 |  |
| JuI-18             | 7,112      | 0                  | 7,112                  |  |
| Aug-18             | 882        | 0                  | 882                    |  |
| Sep-18             | 477        | -2,497             | -2,020                 |  |
| Total              | 16,20,433  | 15,92,617          | 32,13,050              |  |

| KMS 2018-19 | FCI       | CGSCSC    | Total     |
|-------------|-----------|-----------|-----------|
| Month       |           |           |           |
| Nov-18      | 36,420    | 38,593    | 75,013    |
| Dec-18      | 2,80,090  | 6,07,695  | 8,87,785  |
| Jan-19      | 3,32,513  | 3,16,608  | 6,49,121  |
| Feb-19      | 2,99,258  | 6,37,104  | 9,36,362  |
| Mar-19      | 2,89,875  | 0         | 2,89,875  |
| Apr-19      | 2,99,099  | 0         | 2,99,099  |
| May-19      | 2,09,026  | 0         | 2,09,026  |
| Jun-19      | 1,28,330  | 0         | 1,28,330  |
| Jul-19      | 1,71,133  | 0         | 1,71,133  |
| Aug-19      | 1,52,166  | 0         | 1,52,166  |
| Sep-19      | 1,18,399  | 0         | 1,18,399  |
| Oct-19      | 71,545    | 0         | 71,545    |
| Total       | 23,87,854 | 16,00,000 | 39,87,854 |

Note:- A few negative figures are there due to adjustments/ updation at a later stage.

## Agro warehouses in the country

716. SHRI AHAMED HASSAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details and number of functional agro warehouses under FCI in the country, State-wise;
- (b) whether Government is aware of any gap in the actual and desired number of agro warehouses;
- (c) whether it is proposed to increase the number of agro warehouse, if so, the details of the proposed number, time-frame and revenue sources for the same; and
- (d) whether it is also proposed to ease the multiple regulatory requirements to improve the viability of agro warehousing as a business?